

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1156 OF 2018 IN
DFR NO. 2162 OF 2018

Dated : 28th August , 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Power Grid Corporation of India Limited **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : ----.

ORDER

Issue notice to the Respondents on IA No. 1156 of 2018 returnable on 24.09.2018. Dasti, in addition, is also permitted.

List this matter on **24.09.2018**.

(S.D. Dubey)
Technical Member
vt/vg

(Justice N.K. Patil)
Judicial Member